

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
Delhi District Court,
Tis Hazari Courts, Delhi.

ORDER

In continuation of order no.1529/44431-45636/Admn.-I/S&P(Sr.P.A)/2018 dated 13.07.2018, the benefit of upgraded pay scale of Rs.6500-10500/- (pre-revised) is hereby granted to Sh. Sanjay Kalra S/o Sh. Perduman Dass Kalra, Ex. Stenographer (resigned) w.e.f.02.04.2000 upto the date of his relinquishment of charge i.e.29.08.2000.

29/7/25
(SANJAY GARG-I)
Principal District & Sessions Judge (HQs.)
Delhi.

53130-170
No...../Admn.-I/(S&P)/Upgrad./2025

29 JUL 2025
Dated.....

❖ Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi.
2. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
3. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue, New Delhi.
4. Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
5. Pay & Accounts Office (through concerned Accounts Branches), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
6. Branch In-Charge, LAYERS, THC, Delhi to upload this order on LAYERS.
7. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
8. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./ Admn.II(HQs)/2025 dated 20/01/2025.
9. Sh. Sanjay Kalra, Joint Registrar, High Court of Delhi to submit the option form.

29.07.25
Sr. Administrative Officer (Judicial)
Administration Branch-I,
Tis Hazari Courts, Delhi.